NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.11.2019 NOTICE

Take notice that the following matter Adjourned on 15.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	15.11.2019	06.12.2019
2.	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.& Ors.	15.11.2019	06.12.2019
3.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India With	15.11.2019	20.12.2019
4.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	15.11.2019	20.12.2019

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